

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA(CAA)-133(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.11.2017**

NAME OF THE COMPANY: Kyjol Projects Pvt. Ltd. and Malbros Holdings Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : None

ORDER

Ld. Counsel prays for an adjournment. At his request, adjourned to 23rd
November, 2017.

- Sd -
(S. K. Mohapatra)
Member (T)

- Sd -
(Ina Malhotra)
Member (J)